NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 706/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE COMPANY Hartech Plastics Pvt. Ltd.
Vs
Kortek Electronics India Ltd.

SECTION OF THE COMPANIES ACT: 433(e),43(f),434&439

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	GEETESH MEENA, Adv.		Petitioner	Gmeena

ORDER

Learned Counsel undertakes to comply with the Rules known as Companies (Transfer of Pending Proceedings) Rules,2016 and file a compliance affidavit accordingly within a period of two weeks.

List on 15.05.2017.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT

Sd/-
(R.VARADHARAJAN)

MEMBER (JUDICIAL)

U.D.Mehta

30.03.2017